GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

STARRED QUESTION NO:226
ANSWERED ON:10.12.2012
PROJECTS UNDER NGRBA
Bajwa Shri Partap Singh;Mahtab Shri Bhartruhari

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the total number of projects undertaken by the National Ganga River Basin Authority (NGRBA) in various towns and cities since its inception and the present status thereof;
- (b) whether a large number of projects have not even started till date;
- (c) if so, the details thereof and the reasons therefor;
- (d) whether any studies have been conducted to assess the impact of NGRBA projects on the pollution levels; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (e) A statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (e) of Lok Sabha Starred Question No.226 to be answered on Monday, the 10th December, 2012 on "Projects under NGRBA" by Shri Partap Singh Bajwa & Shri Bhartruhari Mahtab.

(a) Since inception of the National Ganga River Basin Authority (NGRBA) programme, 53 schemes in 43 towns in Ganga States have been sanctioned at a total cost of Rs. 2600 crore. Against this, Rs. 779 crore have been released by the Centre including the matching share of the States so far and a total expenditure of Rs. 506 crore has been incurred till October, 2012 for implementation of the projects. The present status is as below:

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Rs. in crore
S. State Total STP Total Total
No. Sanctioned capacity release Expenditure
  costs (in mld) of fund till October,
      (Got &
             12
      State)
      till Nov,
      12
1 Uttarakhand 155.6 31.3 43.43 22.39
 (15 projects
 in 11 towns)
2 Uttar Pradesh 1341.6 313 447.18 321.61
(7 projects
in 5 towns)
3 Bihar(4 441.86 82 50.52 33.46
projects in
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4 towns)

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4 West Bengal 659.41 44.23 237.84 128.10 (27 projects in 23 towns)

TOTAL 2598.47 470.53 778.97 505.56 Say, Say, Say, 2600.00 779.00 506.00
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- (b) & (c) Out of 53 sanctioned projects, 7 have been completed, 40 are in different stages of implementation and remaining 6 projects are yet to be started as on October 2012. Of these 6 projects, 4 (1 in Uttar Pradesh and 3 in West Bengal) are in bidding stages and 2 projects in Uttarakhand have not been commenced due to land related problems. The implementation of these projects is done by the concerned State Governments.
- (d) & (e) Since NGRBA projects have been sanctioned recently and most of them are in progress, their impact cannot be assessed. However, regular monitoring of water quality in Ganga river is being done by the Central Pollution Control Board (CPCB). It has been seen that inspite of increase in population, there is a general improvement in water quality in terms of Bio-chemical Oxygen Demand (BOD) after completion of the projects under Ganga Action Plan (GAP).